

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 212- IA 612 of 2022
ITEM No 213- IA 613 of 2022
ITEM No 214- IA 626 of 2022
ITEM No 215- IA 284 of 2022
ITEM No 216- IA 282 of 2022
ITEM No 217- IA 283 of 2022
ITEM No 218- IA 347 of 2022
In
CP(IB) 732 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Canara Bank

.....Applicant

V/s

Ashapura Garments Ltd

.....Respondent

Order delivered on ..30/08/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent : Mr. Tirth Nayak, Adv.
: Mr. Kurven Desai, Adv.
For the RP : Ms. Meghna Arvind, Adv. a/w. Mr. Paraksh Shinde, Adv.
: Mr. Arjun Padhiyar, Adv.
For the OL : Mr. Shatrughan Chauhan, DOL

ORDER

IA 612 of 2022 & IA 613 of 2022

Learned Counsel for the non-applicant/ respondent Mr. Nayak accepts notice undertakes to file reply within two weeks. Rejoinder, if any, one week thereafter.

List on 28.09.2022.

IA 626 of 2022

Learned Deputy OL of M/s. Vedant International Garments Manufacturing Ltd (Mumbai), Mr. Chauhan accepts notice on behalf of non-applicant respondent undertakes to file reply within two weeks. Rejoinder, within one week thereafter.

List on 28.09.2022.

IA 284 of 2022, IA 282 of 2022, IA 283 of 2022

Pleading are complete. The issue being similar of taking possession by RP from the so called tenants, all applications be listed for hearing, on same day.

List for hearing on 28.09.2022.

IA 347 of 2022

Learned Counsel for the ex-directors states that they have supplied the information and documents available with them, which is admitted by the Learned Counsel for the RP. Learned Counsel for RP states that a further list of the documents required is send through e-mail to ex-directors. Learned Counsel for the ex-directors states that he shall coordinate on receiving the list, and cooperate to submit all possible information with respect to corporate debtor. Let the compliance affidavit be filed by the ex-directors.

List on 28.09.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**